

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 230 of 2019

IN THE MATTER OF:

KSB Shanghai Pump Company Ltd.

...Appellant

Vs

Lanco Infratech Ltd. & Ors.

...Respondents

Present:

For Appellant: Ms. Varuna Bhanrale and Mr. Akshay Vasishtha, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vijayant Paliwal, Ms. Charu Bansal, Ms. Sylona Mohapatra and Mr. Nikhil Ramdev, Advocates for R-1.

With

Company Appeal (AT) (Insolvency) No. 234 of 2019

IN THE MATTER OF:

TLT – Turbo (Sichuan) Co. Ltd.

...Appellant

Vs

Lanco Infratech Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Neha Mathen, Mr. Kaustav Saha and Mr. Aditya Shukla, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vijayant Paliwal, Ms. Charu Bansal, Ms. Sylona Mohapatra and Mr. Nikhil Ramdev, Advocates for R-1.

With

Company Appeal (AT) (Insolvency) No. 230 of 2019, 234 of 2019 and 235 of 2019

Company Appeal (AT) (Insolvency) No. 235 of 2019

IN THE MATTER OF:

Beijing Power Equipment Group Co. Ltd.

...Appellant

Vs

Lanco Infratech Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Neha Mathen, Mr. Kaustav Saha and Mr. Aditya Shukla, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vijayant Paliwal, Ms. Charu Bansal, Ms. Sylona Mohapatra and Mr. Nikhil Ramdev, Advocates for R-1.

ORDER

30.07.2019: Appeals are admitted for hearing. Pleading is complete.

Heard Mr. Abhijeet Sinha, learned counsel appearing on behalf of two of the Appellants. Hearing remained inconclusive.

Post these appeals for further hearing on **2nd August, 2019 at 2:00 PM** on the top of the list.

**[Justice S. J. Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

am/gc